

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-516**

IB-1874/ND/2019

New IA/3398/2024, Company Appeal-34/2023

**IN THE MATTER OF:**

M/s. Anurautan Textiles Pvt. Ltd

**....Applicant**

**Vs.**

M/s. Sarveshwar Creations Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC Liq.

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/3398/2024:-**

Heard the submission made by Ld. Counsel on behalf of Applicant/Liquidator. Order in this matter is **reserved**.

**Company Appeal-34/2023:-**

No one is present on behalf of Appellant at the time of hearing of the matter. Ld. Counsel on behalf of Respondent/Liquidator is present. In the interest of justice, list the matter on **06.08.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**